CP NO. 74/2003 RT NO.02/2016

Mr. Ajay Kapoor

... Petitioner

Versus.

M/s Hitkari Industries Ltd. & Ors.

... Respondents

Present:

Mr. Vishal Gupta, Advocate for petitioner.

None for respondents.

Learned counsel for petitioner has filed Memo of Appearance and seeks to file Power of Attorney as per the rules. Let the same be filed by the next date.

Notices have been served upon all the respondents except respondents No.1,3,5 and 6. Learned counsel for the petitioner has stated that the matter has been settled and the petitioner would be making a statement on the next date seeking to withdraw the instant petition.

Matter be posted for 18.10.2016.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member (Technical)

October 06, 2016

arora